

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-761/ND/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.

.....PETITIONER

vs

M/s Ortel Communication Ltd.

.... RESPONDENT

SECTION

Under Section 9 IBC, 2016

Order delivered on 03.10.2018

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

For the Petitioner/Applicant

: Mr. Kunal Tandon, Advocate

For the Respondent/RoC

: Mr. Virender Ganda, Mr. Pawan, Mr. Anuj, Mr. Rishbh

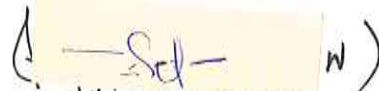
ORDER

Heard the parties, order reserved.



(V.K.SUBBURAJ)
MEMBER (TECHNICAL)

Varinder Kumar



(R. VĀRADHARAJAN)
MEMBER (JUDICIAL)